

**DAILY BOARD DATED 15/09/2020**  
**IN THE COURT OF H.H.J.SHRI. A.N.MARE**  
**COURT ROOM NO.34 ADDL. SESSIONS JUDGE**  
**Only the matters on Daily Board will be taken up**

Sr.No.	Case Number	Parties Name	Stage
1	RA SC ST 553/2020	State Government of Byculla Police Station (Agridada Division) V/s Ankit Sunil Gupta	Appearance
2	BA SC ST 973/2020	Ankit Sunil Gupta V/s The State of Maharashtra through Byculla Police Station, Mumbai.	Reply/say
3	ABA 119/2020	Sunil Narendra Singh And 2 Others V/s State Byculla Police Station	Hearing
4	ABA 906/2020	Ashish Manohar Jadhav V/s The State of Maharashtra through Mulund Police Station and Another	Appearance
5	ABA 934/2020	Bijay Kumar Sahu V/s The State of Maharashtra Through Mulund Police Station	Hearing.
6	ABA 972/2020	Sunilkumar Gupta and Others V/s The State of Maharashtra Byculla Police Station	Report
7	ABA 987/2020	Jayur Kantilal Patel V/s The State of Maharashtra Through Nehru Nagar Police Station	Report
8	Spl. Case 691/2020	The State of Maharashtra Through Nehru Nagar Police Station V/s Jayur Kantilal Patel	Appearance
9	MA SC ST 1799/19	Anupam Pinakinbhai Padaya V/s Kailash Ahwad and Others	Hearing
10	MA SC ST 801/2020	Manisha Uttam Kunde V/s Ramendu Deb and 7 Ors.	Hearing
11	Cri. MA 1082/20 in BA 2432/2018 in MA 2045/2019-	Prakash Rajn Ayer V/s The State of Maharashtra-Chembur P. Stn.	Appearance
12	MA SC ST 814/2020	Sanjay Sushil Bhosale V/s The State of Maharashtra and others	Hearing.

<b>Sr.No.</b>	<b>Case Number</b>	<b>Parties Name</b>	<b>Stage</b>
13	Email in ABA 999/2019	Urmila S. Lunvara (Complainant) (State- MRA Marg P. Stn.) V/s. Mahesh Madhukar Palkar	Say & hearing